### DELHI LEGISLATIVE ASSEMBLY Bulletin Part-I (Brief summary of proceedings)

Wednesday, 21<sup>st</sup> March, 2012/01 Chaitra, 1934 (Saka)

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# 12.02 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair

# National Song: Vande Mataram

12.04 PM The Chair congratulated the House on the occasion of *Nav* **Samvatsar** 1934.

## 12.05 PM **Papers laid on the Table:**

**1. Smt. Sheila Dikshit, Chief Minister** laid the copies of the following papers (English-Hindi Version) :

1. Annual Report of Geospatial Delhi Limited for the year 2010-11 in compliance to the Section 619 (A) of the Companies Act, 1956.

2. Annual Report of Guru Gobind Singh Indraprastha University for the year 2008-2009.

**2. Dr. A.K.Walia, Minister of Urban Development** laid the copy of the Report of the Commission of Inquiry set up to inquire into the Lalita Park Building collapse on 15<sup>th</sup> November, 2010.

12.07 PM Members of the Bhartiya Janta Party stood up on their seats. They came in the well of the House and started raising slogans against the Government.

## 12.08 PM Election of Financial Committees: Smt. Sheila Dikshit, Chief Minister moved the following motion:

"That the Members of this House do proceed to elect in the manner required under Rule 192(2), Rule 194(2) and Rule 196(2) of the Rules of Procedure and Conduct of Business in the Legislative Assembly, nine Members each from amongst themselves to serve as Members of the Public Accounts Committee, Estimates Committee and Committee on Govt. Undertakings beginning from

1<sup>st</sup> April, 2012".

The Motion was put to vote and adopted by voice-vote

Hon'ble Speaker announced the following schedule of election:

Last date of Nomination:- 23<sup>rd</sup> March, 2012 (up to 5.00 PM)

Last date of withdrawal of Nomination:- 26<sup>th</sup> March,2012 (upto 5.00 PM)

Date of Election, *if necessary*: 29<sup>th</sup> March, 2012 (3.00 PM to 5.00 PM)

Place of Election: - MLA Lounge, Old Secretariat, Delhi.

# 12.10 PM **1. Presentation of Annual Budget (2012-2013):**

Smt. Sheila Dikshit, Chief Minister presented the Annual Budget for the financial year 2012-2013.

# 12.17 PM The Chair named Shri Sat Prakash Rana, Hon'ble Member for his indecorous behaviour.

12.18 PM **2. Demands for Grants:** The Chief Minister presented the Demands for Grants for the financial year 2012-2013.

**3. Presentation and Voting on the Supplementary Demands (2011-2012)**: The Chief Minister presented the first and final batch of Supplementary Demands for the Financial Year 2011-2012.

The Supplementary Demands were considered demand–wise and passed.

**4. Appropriation (No.1) Bill, 2012:** The Chief Minister introduced the 'Appropriation (No.1) Bill, 2012 (Bill No. 3 of 2012) with the leave of the House.

The Chief Minister moved that the Bill be considered.

The Bill was considered clause-wise.

The Chief Minister moved that the Bill be passed.

The Motion was put to vote and adopted.

# 5. Presentation and voting on the Demands for Grants (Vote on Account) for the period April to June, 2012 :

The Chief Minister presented the Demands for Grants (Vote on Account) for the period April to June, 2012.

The Demands for Grants (Vote on Account) for the period April to June, 2012 were considered demand-wise and passed.

#### 6. Appropriation (Vote on Account) Bill, 2012:

The Chief Minister introduced the 'Appropriation (Vote on Account) Bill, 2012 (Bill No. 4 of 2012) with the leave of the House.

The Chief Minister moved that the Bill be considered.

The Bill was considered clause-wise.

The Chief Minister moved that the Bill be passed.

The Motion was put to vote and adopted.

12.38 PM The Hon'ble Speaker expressed thanks to all the Members of the House and also Officers/Officials of the Assembly Secretariat, Officers of the Delhi Government and other agencies like PWD (Civil/Electrical/Horticultures), Delhi Police, CRPF, Delhi Fire Service, Security including Special Branch and Print & Electronic Media for their co-operation in smooth conduct of the Session.

### 12.40 PM House was adjourned sine-die. National Anthem – Jan-Gan-Man.

March, 2012

P.N. Mishra Secretary